

US files dispute against India on solar cells and solar modules

The United States notified the WTO secretariat of a request for consultations with India concerning certain measures relating to domestic content requirement for solar cells and solar modules. These measures are corresponding to Phase II of the Jawaharlal Nehru National Solar Mission programme, in India.

This programme had been adopted by India for the promotion of solar power generation facilities.

As per United States, India requires solar power developers to purchase and use solar cells and solar modules of domestic origin.

The United States, adds that solar power developers receive certain benefits and advantages, such as long term tariff for electricity, contingent on their purchase and use of solar cells and solar modules of domestic origin. Thus, according to United States, India provides less favorable treatment to imported solar cells and solar modules.

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US Department of Labor announces grant for workers affected by layoff.

The U.S. Department of Labor announced a \$1.2M grant to provide training and other services to about 175 workers affected by layoffs by two manufacturing and lighting companies located in USA. The ability to obtain jobs after a lay-off takes an investment for gaining specialized skills after years in workforce. This federal grant will provide the requisite training to these workers who would be looking for new occupations.

The grant, awarded will provide assistance to these workers with the training and supportive services which they will receive as a result of their eligibility for Trade Adjustment Assistance benefits.

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Cyber security roundtable by SEC

14 March 2014

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The Securities and Exchange Commission ("SEC") has announced that it will host a roundtable in March for discussing cyber security and the issues and challenges it has raised for market participants and public companies.

The growing interest in cyber security across financial markets and other sectors has raised questions about how the market participants can manage cyber security threats. The focus has been laid on how public companies disclose cyber security threats and incidents.

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